

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/122/(IB)/2017

NAME OF THE PETITIONER(S) : MULTI SERVE ROLLS LTD

NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Multi Serve Rolls Ltd.
A. Thirumaran
Counsel for petitioner.

[Signature]
MS-613/16
30/6/17.

[Signature] 30/6/17
for P. Raja
Counsel for Respondent.

ORDER

Mr. A. Thirumaran, Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner is directed to file an affidavit u/s 9 (3)(b)(C) of I.B. Code 2016. At request, time extended for their submission. **Put up on 10.07.2017 at 10.30 A.M.**

[Signature]
(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)